

SENIOR CIVIL JUDGE,LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE,LINGSUGUR
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-01:00 PM</u>				
AMENDMENT				
1	O.S. 135/2018 (SUMMONS) IA/1/2018		Hanumantappa S/o Mudiyyappa aliyas Sabanna Vs Sipal S/o Amarsingh	Rudrappa M Yaligar
2	EX 48/2014 (HEARING)		Shamarao Vs The Special Land Acquisition Officer	H Mudukappa Advocate
3	EX 32/2015 (HEARING)		Basavaraj So Gundappa Vs The Special Land Acquisition Officer, UKP Devadurga	H.MUDAKAPPA
4	EX 34/2015 (HEARING)		Durgamma Wo Kuppanna Vs The Special Land Acquisition Officer, UKP Devadurga	H.MUDAKAPPA
5	EX 44/2015 (HEARING)		Kuppanna Dead by Lrs Padmavathi Wo Late Kuppanna Vs The Special Land Acquisition Officer, UKP Deodurga	H.MUDAKAPPA
6	EX 46/2015 (HEARING)		Amaregouda So Bhimangouda Vs The Special Land Acquisition Officer, UKP Deodurga	H.MUDAKAPPA
7	M.V.C. 546/2018 (EVIDENCE)		Bhagyashree W/o Chidanandappa Vs Sharanabasava S/o Karibasappa Tondihal	Prabhugouda S Kanasavi
8	M.V.C. 133/2019 (EVIDENCE)		Smt. Jamalamma W/o Late.Nagappa Vs Vishwanath S/o Pampanna Nayak	BASAVARAJ BAPPUR
EXPARTE EVIDENCE				
9	O.S. 115/2020 (EVIDENCE) IA/1/2020		Parvatemma W/o Sharanappa Mrali, Vs Mallanna S/o Sanganna Meti	Dadesab H Mudgal
10	O.S. 121/2020 (EVIDENCE) IA/1/2020		Basamma W/o Late Holeyappa Vs Siddappa S/o Mallappa	S.K.KOTA
PLNTF EVIDENCE				
11	O.S. 128/2018 (EVIDENCE)		Holiyappa S/o Neelappa Aji Vs Hanumappa S/o Neelappa Aji	Sharanabasva G Pattanshetty

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12	O.S. 129/2018 (EVIDENCE)		Amaregouda S/o Malakajgouda Aliyas Malkajappa Vs Basanna S/o Malakajgouda Aliyas Malkajappa	Sharanabasva G Pattanshetty
13	O.S. 9/2019 (EVIDENCE) IA/1/2019		Chandahusain alias Chandusab S/o Sahebhusain alias Husainsab Vs Mallikarjungouda s/o Doddanagouda Patil	N.S. Shivanagi
14	O.S. 41/2019 (EVIDENCE)		Hanumappa S/o Shivappa Vs Honnappa s/o Kuppayya	Sharanabasva G Pattanshetty
15	M.C. 43/2020 (ORDERS)		Laxmi aliyas Rakhita W/o Sureshkumar Vs NIL	Bhupangouda V Patil
16	M.V.C. 336/2019 (ARGUMENTS)		Kiran Kumar Kadi S/o Basavarajappa Vs Yallappa S/o Parsappa Hanchinmani	Nagaraj G. Y
17	O.S. 109/2020 (JUDGEMENT) IA/1/2020		Amarappa S/o Chandappa Kachapur/Phoolbhavi Vs Siddamma W/o Late Hussainappa Teggihal	Raghvendra Rao Kulkarni
18	M.C. 5/2020 (OBJECTIONS)		Mallikarjun Hiremath S/o Basavaraja Hiremath Vs Laxmi aliyas Amruta w/o Mallikarjun Hiremath	Nagaraj Gasti
19	O.S. 16/2020 (OBJECTIONS) IA/1/2020		Sumangala D/o Mallikarjun Vs Amaragundappa aliyas Amresh S/o Mahadevappa Salmani	Sharanabasva G Pattanshetty
20	M.C. 20/2020 (OBJECTIONS)		Kirankumar S/o Parashuram Vs Puja W/o Kirankumar	K.MOHAMMAD HABEEB SETH Habeeb Seth
PLNTF EVIDENCE				
21	O.S. 128/2019 (EVIDENCE)		Sabamma W/o Late Narayanappa Vs Narayanappa S/o Ramchandrappa Ilger2	K.CHANDRASHEKHAR

Cases listed below are adjourned due to Covid 19

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22	O.S. 163/2020 (SUMMONS) IA/1/2020 IA/2/2020	09-02-2021	Basamma W/o Kanakappagouda Gurikar Vs Yankamma W/o Kanakappagouda	V.SHIVALINGAPPA
23	O.S. 165/2020 (SUMMONS) IA/1/2020	09-02-2021	Syed Abbas Ali Shah S/o Inayatali Shah Vs Amaresh S/o Basanna	Ashiq Ahamed
24	O.S. 166/2020 (SUMMONS) IA/1/2020 IA/2/2020	09-02-2021	Sharanagouda S/o Linganagouda Vs Basavarajappa S/o Hanmantappa	Ashiq Ahamed
25	O.S. 185/2020 (SUMMONS)	09-02-2021	Siddamma W/o Kuppanna Vs Eshwaramma W/o Amarappa Hiremani	Rudrappa M Yaligar
26	O.S. 65/2016 (NOTICE) IA/2/2016 IA/1/2016	09-02-2021	Hampamma W/o Gundappa Vs Kamalamma W/o Amaresh	RAJASHEKAR
27	M.C. 45/2020 (NOTICE)	09-02-2021	Sanganagouda S/o Sharanagouda Patil Vs Basalingamma Urf Bindushree W/o Sanganagouda patil	S.B.Khanapur Advocate Sindagi Nandeesh L
28	M.C. 49/2020 (NOTICE)	09-02-2021	Yankamma W/o Ramappa Bhomanahal Vs Ramappa S/o Yankappa Bhomanahal	ANANS.D.K.RATHOD
29	M.C. 50/2020 (NOTICE)	09-02-2021	Amaresh S/o Veerabhadrappa Jeedi Vs Smt Shailaja W/o Amaresh	Raghavendra T Biderkar
30	L.A.C. 3/2015 (APPEARANCE OF PARTY)	09-02-2021	Timmanna So Basappa Vs The Assistant Commissioner Lingasugur	
31	L.A.C. 36/2015 (APPEARANCE OF PARTY)	09-02-2021	Kotrayya So Shivalingayya Vs The Assitant Commissioner Lingasugur	
32	L.A.C. 37/2015 (APPEARANCE OF PARTY)	09-02-2021	Earamma Wo Sharanappa Vs The Assitant Commissioner Lingasugur	

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33	L.A.C. 38/2015 (APPEARANCE OF PARTY)	09-02-2021	Kuppamma Do Chandappa Vs The Assitant Commissioner Lingasugur	
34	L.A.C. 39/2015 (APPEARANCE OF PARTY)	09-02-2021	Earappa So Amarappa Vs The Assitant Commissioner Lingasugur	
35	L.A.C. 40/2015 (APPEARANCE OF PARTY)	09-02-2021	Holeyappa So Ningappa Vs The Assitant Commissioner Lingasugur	
36	L.A.C. 41/2015 (APPEARANCE OF PARTY)	09-02-2021	Hussainappa So Sagarappa Vs The Assitant Commissioner Lingasugur	
37	L.A.C. 42/2015 (APPEARANCE OF PARTY)	09-02-2021	Gouramma Wo Nagappa Karalkunti Vs The Assitant Commissioner Lingasugur	
38	L.A.C. 43/2015 (APPEARANCE OF PARTY)	09-02-2021	Ramawwa Wo Yankappa Vs The Assitant Commissioner Lingasugur	
39	L.A.C. 44/2015 (APPEARANCE OF PARTY)	09-02-2021	Channabasappa So Channaveerappa Vs The Assistant Commissioner, Lingasugur	
40	L.A.C. 45/2015 (APPEARANCE OF PARTY)	09-02-2021	Hanumamma Wo Manappa Vs The Assistant Commissioner, Lingasugur	
41	L.A.C. 46/2015 (APPEARANCE OF PARTY)	09-02-2021	Sharanabasava So Devappa Vs The Assistant Commissioner, Lingasugur	
42	L.A.C. 47/2015 (APPEARANCE OF PARTY)	09-02-2021	Yallamma Wo Gundappa Vs The Assistant Commissioner, Lingasugur	
43	L.A.C. 48/2015 (APPEARANCE OF PARTY)	09-02-2021	Ayyamma Wo Amarappa Vs The Assistant Commissioner, Lingasugur	

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44	L.A.C. 49/2015 (APPEARANCE OF PARTY)	09-02-2021	Suresh Nayak So Devendra Nayak Vs The Assistant Commissioner, Lingasugur	
45	L.A.C. 50/2015 (APPEARANCE OF PARTY)	09-02-2021	Narasimh Nayak So Shivalingappa Nayak Vs The Assistant Commissioner, Lingasugur	
46	L.A.C. 51/2015 (APPEARANCE OF PARTY)	09-02-2021	Veeresh So Amarayya Vs The Assistant Commissioner, Lingasugur	
47	L.A.C. 52/2015 (APPEARANCE OF PARTY)	09-02-2021	Hanumawwa Wo Lallesab Vs The Assistant Commissioner, Lingasugur	
48	L.A.C. 53/2015 (APPEARANCE OF PARTY)	09-02-2021	Mudukappa So Hanumappa Vs The Assistant Commissioner, Lingasugur	
49	L.A.C. 54/2015 (APPEARANCE OF PARTY)	09-02-2021	Amarappa Nayak So Shivalingappa Nayak Vs The Assistant Commissioner, Lingasugur	
50	L.A.C. 55/2015 (APPEARANCE OF PARTY)	09-02-2021	Shantamma Wo Rachayya Vs The Assistant Commissioner, Lingasugur	
51	L.A.C. 56/2015 (APPEARANCE OF PARTY)	09-02-2021	Rangappa So Tippanna Vs The Assistant Commissioner, Lingasugur	
52	L.A.C. 57/2015 (APPEARANCE OF PARTY)	09-02-2021	Sharanappa So Shankrappa Vs The Assistant Commissioner, Lingasugur	
53	L.A.C. 58/2015 (APPEARANCE OF PARTY)	09-02-2021	Huligemma Wo Mallayya Vs The Assistant Commissioner, Lingasugur	
54	L.A.C. 59/2015 (APPEARANCE OF PARTY)	09-02-2021	Devappa Nayak So Shivalingappa Nayak Vs The Assistant Commissioner, Lingasugur	

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55	L.A.C. 60/2015 (APPEARANCE OF PARTY)	09-02-2021	Gundappa So Lalsab Vs The Assistant Commissioner, Lingasugur	
56	M.C. 55/2019 (APPEARANCE OF PARTY) IA/1/2019	09-02-2021	Siddanna S/o Hanumappa Gundasagar Vs NIL	Shankaragouda
57	R.A. 10/2020 (APPEARANCE OF PARTY) IA/1/2020	09-02-2021	Smt. Anusuyamma W/o Gundappa Vs Sharanappa S/o Sanganabasappa Nagarhal	Rudrappa M Yaligar
58	M.C. 41/2020 (APPEARANCE OF PARTY)	09-02-2021	Shredevi W/o Mallappa Vs NIL	Amaresh kore

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1	C.C. 60/2016 (EVIDENCE)		The State Maski PS Vs Ravendra son of Shantappa	
2	Crl.Misc. 35/2019 (EVIDENCE)		Renuka alias Shantamma W/o Prakash Vs Prakash S/o Shetepa	K Vishwanath
3	C.C. 161/2019 (EVIDENCE)		Manjunath S/o Mallappa Byali Vs Yankanagouda S/o Tirupati Lalagandi	Ashiq Ahamed
4	Crl.Misc. 623/2020 (EVIDENCE)		Ramababu V S/o Ramakrishna Vs The Chief Officer and Registrar Birth and Death TMC Maski	N K Shedmi
5	Crl.Misc. 624/2020 (EVIDENCE)		Ramababu V S/o Ramakrishna Vs The Chief Officer and Registrar Birth and Death TMC Maski	N K Shedmi
6	Crl.Misc. 657/2020 (EVIDENCE)		Giddappa S/o tippanna Vs The Tahasildar and Registrar Birth and Death Tahasil office Lingasugur	Kemappa S/o Lalappa
7	Crl.Misc. 664/2020 (EVIDENCE) IA/1/2020		Sangappa S/o yamanappa Vs The Chief Officer and Registrar Birth and Death TMC Maski	V.SOMASHEKAR
8	Crl.Misc. 665/2020 (EVIDENCE) IA/1/2020		Amaramma W/o Irannappa Vs The Chief Officer and Registrar Birth and Death TMC Maski	V.SOMASHEKAR
SS TO WITNESSES				
9	C.C. 136/2014 (EVIDENCE)		The Mudagal PS Vs Hanumanthappa So Kariyappa Uppar	SN
10	C.C. 134/2016 (ARGUMENTS)		The Maski PS Vs Mahadevappa So Mallappa Boutaru	APP
11	C.C. 305/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Veeresh S/o Yankappa	APP
12	C.C. 306/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Anjappa S/o Rameshappa	APP

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13	C.C. 307/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Amaresh S/o Mangappa	APP
14	C.C. 308/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Amaresh S/o Basappa	APP
15	C.C. 309/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Nirupadi S/o Ambanna	APP
16	C.C. 310/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Amaresh S/o Somaleppa	APP
17	C.C. 311/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Hanumanta S/o Hanumanta	APP
18	C.C. 312/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Irfan S/o Noorsab	APP
Cases listed below are adjourned due to Covid 19				
19	C.C. 57/2018 (SUMMONS)	09-02-2021	State Maski PS Vs Amareshappa S/o Gundappa Vandali	App
20	C.C. 12/2020 (SUMMONS)	09-02-2021	State by PSI Maski PS Vs Yamanappa S/o Erappa Nayak	APP
21	C.C. 168/2020 (SUMMONS)	09-02-2021	State Maski PS Vs Bhimachandra S/o Harishsingh	APP
22	C.C. 169/2020 (SUMMONS)	09-02-2021	State Maski PS Vs Gopal Sharma S/o Basnilal	APP
23	C.C. 170/2020 (SUMMONS)	09-02-2021	State Maski PS Vs Veeresh S/o Siddaraju Bulla	APP
24	C.C. 171/2020 (SUMMONS)	09-02-2021	State Maski PS Vs Ramesh S/o Suresh Ramdurga	APP
25	C.C. 172/2020 (SUMMONS)	09-02-2021	State Maski PS Vs Mallappa S/o Amarappa Gachinmani	APP
26	Crl.Misc. 7/2019 (NOTICE)	09-02-2021	Badesab S/o Jamalsab Vs T M C Maski Town	HANUMANTHAPPA.Y
27	Crl.Misc. 295/2020 (NOTICE)	09-02-2021	Huliyappa S/o Ningappa Vs The Tahasildar Lingasugur	V.SOMASHEKAR

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28	Crl.Misc. 296/2020 (NOTICE)	09-02-2021	Sundi Netravati W/o Sundi Harihara Vs The Chief officer, and Registrar Birth and Death TMC Maski Dist. Raichur	N.K.Shedmi, Advocate
29	Crl.Misc. 618/2020 (NOTICE)	09-02-2021	Drakshayani aliyas Meenakshi W/o Basavaraj, Vs Basavaraj aliyas Basavarajswamy S/o Virupakshayya Swamy	Habeeb Seth
30	Crl.Misc. 658/2020 (NOTICE) IA/1/2020	09-02-2021	Smt. Jyothi aliyas Renuka W/o Ambresh Vs Ambaresh S/o Deepleppa	Devendra Naik
31	C.C. 68/2020 (APPEARANCE OF ACCUSED)	09-02-2021	State by PSI Maski PS Vs Gopala S/o Ramashappa Jadav	APP
32	C.C. 200/2020 (APPEARANCE OF ACCUSED)	09-02-2021	State by PSI Maski PS Vs Somanagouda S/o Ningappa Malipatil	APP
33	C.C. 201/2020 (APPEARANCE OF ACCUSED)	09-02-2021	State by PSI Maski PS Vs Sunita W/o Sharnakumar Rathod	APP
34	C.C. 202/2020 (APPEARANCE OF ACCUSED)	09-02-2021	State by PSI Maski PS Vs Shivangouda S/o Shekharappa Policepatil	APP
35	C.C. 67/2016 (ACCUSED STATEMENT u/s 313 CrPC)	09-02-2021	STATE Vs MALLESH	Maski ASHIQ AHMED

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1	O.S. 297/2012 (ARGUMENTS)		RAMACHANDRAPPA Vs SABANNA	
2	O.S. 213/2017 (ARGUMENTS)		Kumar S/o Sethappa Vs Ramappa S/o Bheemlya	Rajashekhar
<u>11:00-01:00 PM</u>				
3	O.S. 90/2011 (SUMMONS)		RAJABI Vs BADE SAB	
4	O.S. 151/2014 (SUMMONS) IA/1/2014		Narasamma Wo Mallikarjun Vs Mahadevappa So Amareshappa	V Shivaingappa Advocate
5	O.S. 123/2015 (SUMMONS) IA/1/2015		M Venkatnarayan So Satyanarayan Vs M.S. Prakash So Mallayya	Venkatesh Mutalik
6	O.S. 21/2020 (SUMMONS)		Karnataka Gramina Bank Vs Hullappa S/o Hanumappa	NAGARAJ YALIGAR
7	O.S. 155/2017 (NOTICE) IA/1/2017		Shashirekha aliyas Jayalakshmi W/o Gaddeppa Vs Anusuyadevi W/o Amaregouda	Venkatesh Mutalik
8	O.S. 87/2020 (NOTICE) IA/1/2020 IA/2/2020		Rudrappa S/o.Adeppa Vs Amaresh S/o.Adeppa	Prahladachar Diggavi ASHIQ AHMED
9	O.S. 61/2020 (HEARING) IA/1/2020		Anandappa S/o Gangadhar Surpura Vs Yankappa S/o Basanagouda Kondegoudar	Nagaraj Gasti
10	O.S. 128/2012 (EVIDENCE)		LALSAB Vs HUSSAINSAB	
11	O.S. 42/2014 (EVIDENCE)		Lingappa So Durugappa Meti Vs Guruppa So Hanumappa Meti	H Mudukappa Advocate
12	O.S. 309/2014 (EVIDENCE) IA/1/2014		Gudsab So Ameensab Vs Sushilamma Wo Antoneppa	K.BASHUMIYA K.BASHUMIYA
13	O.S. 131/2016 (EVIDENCE) IA/1/2016		Laxmidevi Vs Basavaraj	Nagaraj Gasti
14	O.S. 228/2016 (EVIDENCE) IA/1/2016		Earamma D/o Hussainamma Vs Saraswati W/o Basappa	A.NAGAPPA

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15	O.S. 79/2018 (EVIDENCE)		Sangeeta D/o Shekaragouda aliyas Shekarappa Vs Amaregouda S/o Yankanagouda Mundalamani	Basavanthgouda Shankargouda Ramanagoudar
16	O.S. 39/2019 (EVIDENCE)		Mounesh S/o Hanumantraya Vs The Deputy Commissioner, D.C Office, Raichur	NANDESH
17	O.S. 139/2015 (ARGUMENTS) IA/1/2015		Yellamma Wo Yenkappa Vs Hanumawwa Wo Bangareppa	MAHALINGAPPA.S.PATIL
18	O.S. 168/2016 (ARGUMENTS)		Hanumantha S/o Manappa Vs Manappa S/o Bodhu Pavara	M.KUPPANNA
19	O.S. 91/2016 (EVIDENCE) IA/2/2016 IA/3/2016 IA/1/2016		Jayalaxmi Vs Laxmi	Venkatesh Mutalik MOHAMMAD HUSSAIN PASHA
20	O.S. 127/2016 (EVIDENCE)		Venkatesh son of Rangappa Raj Ratagiri Vs Goudamma wife of Rangappa Raj Ratanagiri	MANAPPA,S,
21	O.S. 152/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Basavaraj S/o Mallappa Jalagara Vs Hulegemma W/o Basappa	ASHIQ AHMED
22	O.S. 49/2017 (EVIDENCE) IA/1/2017		Sangayya son of Channayya Hlremath Vs Moulasab Son of Mastansab Kanasavi	M.KUPPANNA
23	O.S. 129/2020 (HEARING) IA/1/2020 IA/2/2020		Timmareddy S/o Babu Vs Hanumanti W/o Timmayya	Prahladachar Diggavi
Cases listed below are adjourned due to Covid 19				
24	FDP 2/2014 (SUMMONS)	16-02-2021	Gangamma Vs Ramappa	V.M. Advocate, Lingasugur
25	EX 17/2014 (SUMMONS)	16-02-2021	Akbar Ali So Kashimsab Vs Akbar	Mutalik Raghavendra Rao, Advocate, Lingasugur
26	O.S. 257/2014 (SUMMONS) IA/1/2014	16-02-2021	Shibarani Wo Chandrashekhar Vs Sidramappa So Sheshappa	Ashiq Ahemd Advocate
27	O.S. 142/2016 (SUMMONS) IA/1/2016	16-02-2021	Amarappa S/o Mallappa Vs Manappa S/o Siddappa	Nagaraj Gasti

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28	FDP 3/2016 (SUMMONS)	16-02-2021	Basappa S/o Amarappa Pujari Vs Kallappa S/o Amarappa Pujari	Bhupangouda V Patil
29	EX 53/2016 (SUMMONS)	16-02-2021	Potaraj S/o Hanumanthappa Vs Basanagouda S/o Amarappa	AMARESH.C.PATIL
30	EX 9/2018 (SUMMONS)	16-02-2021	Vijaya Bank Branch Lingasugur Vs Hussainsab S/o Allisab	NANDESH
31	O.S. 97/2018 (SUMMONS)	16-02-2021	Devareddi S/o Mudakappa Bhangi Vs Sharanabasava Kumbara S/o Amarappa	Prahladachar Diggavi
32	EX 23/2019 (SUMMONS)	16-02-2021	Shabbirkhan S/o Akbarkhan Vs Sayed Ahammed Katval S/o Sayed Babansab	Mutalik Raghvendra Rao
33	EX 3/2020 (SUMMONS)	16-02-2021	Venkatesh Nayak S/o Eranna Bailapur Vs N.Amaragudayya S/o Amarayya Nandikolmath	ASHIQ AHMED
34	O.S. 70/2015 (NOTICE) IA/1/2015	16-02-2021	Patremma Wo Nagayya Vs Rachayya So Siddalingayya Hiremath	NAGARAJ YALIGAR
35	EX 24/2019 (NOTICE)	16-02-2021	Govindappa S/o Sharanappa Vs Maldur Shamshuddin S/o Fakruddin	Rajashekhar
36	FDP 4/2020 (NOTICE)	16-02-2021	Hanumappa Goudappa Ulimeshwar Vs Sagarappa S/o Hanumappa Ulimeshwar	M.KUPPANNA
37	O.S. 37/2017 (HEARING)	16-02-2021	Dyamappa S/o Hussainappa Vs Shanthappa S/o Durugappa	Basavanthgouda Shankargouda Ramanagoudar
38	O.S. 37/2018 (HEARING)	16-02-2021	Zeenat Bhegaum W/o Abdul Raheem Vs Rasheeda Bhegum W/o Isaq Siddiki	NANDESH
39	O.S. 121/2018 (HEARING) IA/1/2018 IA/2/2018	16-02-2021	Basanagouda S/o Hanamagouda Polcepatil Vs Executive Engineer PWD Division, Raichur	ASHIQ AHMED

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40	EX 4/2019 (HEARING)	16-02-2021	Hanumappa S/o Ayyappa Lingasugur Vs Mumtaz Begum W/o Sumasab alias Chotasab	Rudrappa Mallappa Yaligar Rudrappa Mallappa Yaligar
41	O.S. 49/2020 (HEARING) IA/1/2020	16-02-2021	Mallikarjun S/o.Late Devappa Vs Shivaputrappa @ Shivakumar S/o.Ssangappa	NANDESH
42	O.S. 73/2020 (HEARING) IA/1/2020	16-02-2021	Sanjeevappa S/o Tippanna Police Vs Manappa S/o Amarappa Police	M.KUPPANNA
43	FDP 7/2020 (APPEARANCE OF ACCUSED)	16-02-2021	Ibrahim Sab S/o.Rajasab Vs Devandrappa S/o.Rangappa	Prahladachar Diggavi

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<u>03:00-04:00 PM</u>				
1	C.C. 101/2014 (SUMMONS)		The PSI Lingasugur Police Station Vs Yamanappa	APP
2	C.C. 344/2015 (SUMMONS)		The Lingasugur PS Vs Neelkantha So Basappa	APP
3	C.C. 521/2017 (SUMMONS)		Lingasugur PS Vs Yallappa S/o Amarappa	
4	C.C. 312/2018 (SUMMONS)		Lingasugur PS Vs Ningappa S/o Mallayya Baguru	
5	C.C. 606/2018 (SUMMONS)		Lingasugur PS Vs Basappa Aliyas Basavaraj S/o Gaddeppa	
6	CrI.Misc. 383/2019 (SUMMONS)		Amaramma W/o Hovanna Vs The Tahsildar Lingasugur	V B Marad
7	C.C. 129/2019 (NOTICE)		Hutti PS Vs Gangadara S/o Venkatesh	
8	CrI.Misc. 919/2019 (NOTICE)		Lakshmi W/o Gundappa Vs Tahsildar Lingasugur, Tq- Lingasugur, Dist-Raichur.	Somaleppa Rathod
9	CrI.Misc. 907/2020 (HEARING)		Bassamma W/o.Amaresh Vs Tahasildar Lingasugur and Reg.Birth and Death Lingasugur	M.B.HIREMATH
10	C.C. 203/2017 (ARGUMENTS)		The State Lingasugur PS Vs Adeppa son of Kanakappa Nayak	
11	C.C. 714/2020 (APPEARANCE OF ACCUSED)		Lingasugur PS Vs Mohammed Rafi S/o Mahenuddin Mulla	APP
12	C.C. 769/2020 (APPEARANCE OF ACCUSED)		Lingasugur PS Vs Yankoba S/o Sabanna	APP
13	C.C. 848/2020 (APPEARANCE OF ACCUSED)		Hutti PS Vs Masaluddin S/o.Tajuddin	Govt APP Lingasugur

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14	C.C. 233/2018 (FRAMING OF CHARGE OR PLEA)		Lingasugur PS Vs Basappa son of Gaddeppa Navali	
15	C.C. 63/2020 (SUMMONS)		Lingasugur PS Vs Shashidhar S/o Mahadevappa	
16	C.C. 214/2019 (A.D.R.)		Mallikarjun S/o Rudrappa Shivareddy Vs Sunder Cornelius S/o Abnizer	NANDESH
LOK ADALATH				
17	C.C. 505/2020 (A.D.R.)		Sri Basaveshawara Pattina Sahakara Sanga Niyamita Branch Lingasugur Vs Sharanappa S/o.Veerabhdrappa Dinni	Nagaraj Gasti
Cases listed below are adjourned due to Covid 19				
18	C.C. 286/2020 (APPEARANCE OF ACCUSED)	16-02-2021	Lingasugur PS Vs Basavaraj S/o Yallappa	APP
19	C.C. 290/2020 (APPEARANCE OF ACCUSED)	16-02-2021	Lingasugur PS Vs Basavaraj S/o Basavangouda	APP
20	C.C. 298/2020 (APPEARANCE OF ACCUSED)	16-02-2021	Lingasugur PS Vs Amaresh S/o Bheemanna	APP
21	C.C. 328/2020 (APPEARANCE OF ACCUSED)	16-02-2021	Hutti PS Vs Shankrappa S/o.Bassanna	Govt APP Lingasugur
22	C.C. 356/2020 (APPEARANCE OF ACCUSED)	16-02-2021	Lingasugur PS Vs A5) Vijayakumar S/o Kudleppa	APP
23	C.C. 366/2020 (APPEARANCE OF ACCUSED)	16-02-2021	Lingasugur PS Vs Shivappa S/o Manappa	APP
24	C.C. 367/2020 (APPEARANCE OF ACCUSED)	16-02-2021	Lingasugur PS Vs Syed Rafi S/o Syed Gouse	APP
25	C.C. 370/2020 (APPEARANCE OF ACCUSED)	16-02-2021	Lingasugur PS Vs Shivappa S/o Durgappa	APP

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1	O.S. 60/2020 (APPEARANCE OF PARTY)		Mahadevappa S/o.Husenappa Vs Mounesh S/o.Hampanna	J.Rayappa and Hanumantappa Advocate
2	EX 27/2020 (APPEARANCE OF PARTY)		Jagadish R Hiremath S/o Rudrayya Swami Vs Earanna S/o Satyappa Vaddar	Mutalik Raghvendra Rao
3	O.S. 104/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020 IA/3/2020 IA/4/2020		Basavaraj S/o Bheemappa Nayak Vs Gundamma W/o Hanumappa	MAHALINGAPPA.S.PATIL
4	O.S. 108/2020 (APPEARANCE OF PARTY) IA/1/2020		Shantamma @ Earamma W/o Mahadevappagouda Patil Vs Basavaprabhu S/op Venkanagouda	B. G. Manvi
5	EX 38/2020 (APPEARANCE OF PARTY)		Gundamma W/o Kyariyappa Vs Balappa s/o Kyariyappa	K.K.VISHWANATH
6	O.S. 82/2020 (HEARING)		Yankamma W/o Shivappa Vs Basamma W/o Duragesh aliyas Duragappa	ASHIQ AHMED
7	O.S. 9/2015 (EVIDENCE) IA/1/2015		Raddeppa So Narayanappa Vs Gaddeppa So Narayanappa	D J Reddy
8	O.S. 16/2019 (EVIDENCE)		Anantha Kulkarni S/o Tammaji Kulkarni Vs Chand Patel S/o Jalal Patel	Basavanthgouda Shankargouda Ramanagoudar
9	O.S. 56/2014 (ARGUMENTS)		Hanumamma Wo Late Basappa Vs Krishnappa So Hanumanthappa	MD Hussian Pasha Advocate
Cases listed below are adjourned due to Covid 19				
10	O.S. 130/2015 (HEARING) IA/1/2015	21-12-2020	Sangappa So Bandappa Hugar Vs Bandeppa So Siddappa Hugar	MOHAMMAD HUSSAIN PASHA
11	O.S. 160/2014 (EVIDENCE) IA/1/2014	21-12-2020	Shaikali So Alihasan Paltan Vs Mouli So Abdul Navisab	B.V. Patil Advocate
12	O.S. 161/2016 (EVIDENCE)	21-12-2020	Sridevi W/o Late Narasappa Vs Somappa aliyas Somanna S/o Adappa	

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13	O.S. 225/2016 (EVIDENCE) IA/1/2016	21-12-2020	Bheemabayi W/o Late Hanumantha Chatti Vs Venkoba S/o Sabanna Chatti	M.KUPPANNA
14	O.S. 172/2017 (EVIDENCE) IA/1/2017	21-12-2020	Mahamad Ali S/o Chandpasha Vs Managing director K.M.F Raichur, Ballari, Koppala milk federation Ltd	K.MEHABOOB ALI
15	O.S. 182/2017 (EVIDENCE) IA/1/2017	21-12-2020	Gundamma W/o Siddappa her GPF holder by name Manjunathreddy S/o Bheemanagouda Vs The D.C Raichur	Vishwanath Kattimani
16	O.S. 208/2013 (ARGUMENTS)	21-12-2020	Sidramappa Vs Kuppanna	Hanumanthappa G
17	O.S. 205/2015 (ARGUMENTS) IA/1/2015	21-12-2020	Mahadevappa So Chandappa Pujari Vs Basappa So Hanumappa Gumedar	S K Kota
18	O.S. 219/2016 (ARGUMENTS)	21-12-2020	Ishwarappa S/o Dipalya a Vs Pandappa S/o Dipalya	Bhupangouda V Patil
19	EX 17/2018 (APPEARANCE OF PARTY)	22-12-2020	Vandana W/o Premkumar Vs Mounesh S/o Mallappa Salmani	K.CHANDRASHEKHAR
20	O.S. 90/2020 (APPEARANCE OF PARTY) IA/1/2020	22-12-2020	Gyanappa S/o Mallappa Gouda Vs Hanumappa S/o Parsappa	D.H.MUDGAL
21	O.S. 92/2020 (APPEARANCE OF PARTY) IA/1/2020	22-12-2020	Gyanappa S/o Mallappa Gouda Vs Hanumappa S/o Parasappa Gouda	D.H.MUDGAL
22	O.S. 60/2018 (HEARING)	22-12-2020	Arati W/o Irappa Vs The Deputy Commissioner Raichur	HANUMANTHAPPA.Y
23	O.S. 22/2018 (EVIDENCE)	22-12-2020	B. Ramakrishna S/o Venkat Rao Vs Amaragundappa S/o Appanna	A.NAGAPPA
24	O.S. 38/2018 (EVIDENCE) IA/1/2018	22-12-2020	Channappa S/o Late Tippanna Laddi Vs Mallappa S/o Channappa Laddi	K.CHANDRASHEKHAR
25	O.S. 104/2018 (EVIDENCE)	22-12-2020	Basappa S/o Shivalingappa Byali Vs Hussainsab S/o Dawalsab	A.NAGAPPA

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26	O.S. 106/2019 (EVIDENCE) IA/1/2019	22-12-2020	Basannagouda S/o Mallikarjun alias Mallikarjungouda Vs Mallikarjun alias Mallikarjungouda S/o Sharanbasangouda	MAHALINGAPPA.S.PATIL
27	O.S. 232/2015 (SUMMONS) IA/1/2015	20-01-2021	Veeresh So Nagappa Hosauppar Vs Amaragundappa Shashtri So Earappa Hosauppar	NANDESH
28	O.S. 44/2020 (SUMMONS) IA/2/2020	20-01-2021	Smt.Yallamma W/o.Gundappa Vs The Hutti Gold Mines Co.Ltd R/o. Hutti Gold Mines,Dist.Raichur Reptd By its Executive Director	Sharanayya Swamy Advocate
29	O.S. 72/2020 (SUMMONS)	20-01-2021	Mallamma W/o.Mallappa Balatagi Vs Raimansab @ Raiman S/o.Khasimsab	K.CHANDRASHEKHAR
30	O.S. 76/2020 (SUMMONS) IA/1/2020	20-01-2021	Bassamma W/o. Chandrashekar Tovi Vs Balangouda S/o.Linganagouda	Prahladachar Diggavi
31	EX 21/2020 (NOTICE)	20-01-2021	Amaresh S/o Yamanappa Vs Veeresh S/o Amarappa Madival	ASHIQ AHMED
32	O.S. 20/2019 (APPEARANCE OF PARTY)	20-01-2021	Vijayalakshmi W/o Pampanna Vs Vishwanath S/o Shanthappa Huttikar (Gudahali)	Raghavendra Rao Kulkarni
33	Misc 8/2019 (APPEARANCE OF PARTY)	20-01-2021	Sarojamma W/o Sabanna Vs Fakeerappa S/o Yamanappa	Rajashekhar
34	O.S. 12/2020 (APPEARANCE OF PARTY)	20-01-2021	Pampapati S/o Gaddeppa Vs Shankrappa S/o Virupaxappa	Venkappacharya Joshi
35	EX 14/2020 (APPEARANCE OF PARTY) IA/1/2020	20-01-2021	Vijayalaxmi W/o Mallikarjunswamy Vs B.Vitalrao S/o Idreshrao	Venkappacharya Joshi
36	O.S. 22/2020 (APPEARANCE OF PARTY) IA/1/2020	20-01-2021	Mehaboob alias Mahiboob Ali S/o Lalesab Vs Rajmohammad S/o Lalesab	MAHALINGAPPA.S.PATIL
37	FDP 11/2015 (A.D.R.)	20-01-2021	Hampamma Wo Hemareddeppa Vs Sharanappa So Amarappa Meti	Rajashekhar

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38	O.S. 124/2016 (A.D.R.) IA/1/2016	20-01-2021	Ameensab Vs The Chief Officer T.M.C., Lingasugur,	
39	O.S. 221/2012 (EVIDENCE)	20-01-2021	KUMARI RENUKAMMA Vs SHIVAMMA	
40	O.S. 52/2014 (EVIDENCE)	20-01-2021	Parwathamma Wo Devappa Kurbur Pattappanavar Vs Devappa So Gundappa Meti	S.Vyas Raj, Advocate, Shorapur
41	O.S. 189/2014 (EVIDENCE)	20-01-2021	Mainuddin So Late Hassan Sab Vs Gokulsab So Rehmansab	K K Vishwanath Advocate
42	O.S. 312/2014 (EVIDENCE)	20-01-2021	Hanmavva So Pavadeppa - Devadasi-i Vs Ambuja Wo Sangappa Amdihal	ASHIQ AHMED
43	O.S. 188/2015 (EVIDENCE)	20-01-2021	Karibasappa So Sangappa Vs Putrappa So Timmanna	HABEEB SETH
44	O.S. 163/2016 (EVIDENCE) IA/1/2016	20-01-2021	Yamanur S/o Paramanna Megur Vs Amaravva Megur W/o Gaddeppa Megur	Mutalik Raghvendra Rao
45	O.S. 213/2016 (EVIDENCE) IA/1/2016	20-01-2021	Kurumanna S/o Sannagadeppa Vs Nagamma W/o Nagappa	Venkatesh Mutalik
46	O.S. 117/2017 (EVIDENCE) IA/1/2017	20-01-2021	Shivamma W/o Ramesha Vs Yankamma W/o Yamanurappa	H.MUDAKAPPA
47	O.S. 166/2017 (EVIDENCE) IA/1/2017	20-01-2021	Amaramma W/o Amajappa Hirekurubar Vs Basappa S/o Gaddeppa Hirekurubar	S.PRABHU GOUDA KANSAVI
48	O.S. 170/2017 (EVIDENCE)	20-01-2021	Veerabadrappa S/o Veeranna Karadakal Vs Nagamma W/o Sharanappa	D J Reddy
49	O.S. 184/2017 (EVIDENCE)	20-01-2021	Gangamma W/o Hampanna Hindadar Vs Murtujasab aliyas Murtappa S/o Husensab aliyas Husenappa	M.KUPPANNA
50	O.S. 214/2017 (EVIDENCE)	20-01-2021	Adappa S/o Shivanappa Vs Janamma W/o Shivanappa	A.NAGAPPA
51	Misc 13/2018 (EVIDENCE)	20-01-2021	Yallappa S/o Gundappa Abasi Vs Ambamma W/o Lachamappa	H.MUDAKAPPA

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52	O.S. 186/2013 (ARGUMENTS)	20-01-2021	Rukmani Vs Neelakanthappa	Ashiq Ahmed
53	O.S. 48/2014 (ARGUMENTS)	20-01-2021	Channamma Wo Lachmappa Vs Shantamma Wo Amaresha	K Chandrashekar Advocate
54	O.S. 123/2017 (ARGUMENTS) IA/1/2017	20-01-2021	Gangamma W/o Balappa Vs Gopalakrushna S/o Chandramappa Hulegi	ANANS.D.K.RATHOD
55	O.S. 70/2014 (A.D.R.)	20-01-2021	Indiraba Urf Indira Reddy Vs Manappa	Rajashekhar Advocate

Dangling IA:

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1	Crl.Misc. 1078/2020 (APPEARANCE OF PARTY) IA/1/2020		Abhishek P S/o Nagaraj P Vs Tahasildar, Lingasugur	T.Parashuram
2	C.C. 648/2015 (EVIDENCE)		The Hutti PS Vs Jadiyappa So Amarappa	APP
3	C.C. 460/2016 (EVIDENCE)		Hutti PS Vs Adappa	
4	C.C. 156/2017 (EVIDENCE)		Hutti PS Vs Shivanada Swamy S/o Sugayya	
5	C.C. 460/2017 (EVIDENCE)		Hutti PS Vs Ningappa Aliyas Shastri S/o Ningappa	
6	C.C. 732/2017 (EVIDENCE)		Hutti PS Vs Chandappa S/o Hanumappa	
7	C.C. 143/2018 (EVIDENCE)		Hutti PS Vs Adappa S/o Bheemappa	
8	C.C. 496/2019 (EVIDENCE)		Mudgal PS Vs Mahaboob Baig W/o.Khaja Baig Badiger	Govt PP Lingasugur
9	C.C. 287/2016 (ARGUMENTS)		Hutti PS Vs Hanumantha	
10	P.C.R. 26/2017 (ARGUMENTS)		Kantemma W/o Hanumanta Vs Hanumanta S/o Chatrappa	Hanumantappa
11	C.C. 471/2016 (APPEARANCE OF ACCUSED)		Hutti PS Vs Parashuram	
12	P.C.R. 26/2018 (APPEARANCE OF ACCUSED)		Mines and Minerals Department, Station area Raichur Vs Santhosh S/o Vijay Nayak	
13	C.C. 743/2018 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Basavaraja S/o Mallappa Jeenuru	
14	C.C. 398/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Anjineya S/o Chatrappa	APP

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15	C.C. 488/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Mallikarjuna S/o Sharanayya Swamy	APP
16	C.C. 795/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Vijayakumar S/o Basavaraj Police Patil	APP
17	P.C.R. 31/2020 (APPEARANCE OF ACCUSED)		Bandenawaz S/o Hussensab Badiger Vs S.Earanna @ Veeresh S/o Satyappa Waddar	K.CHANDRASHEKHAR
18	CrI.Misc. 1075/2020 (APPEARANCE OF ACCUSED)		Devamma W/o Devendrappa Vs Devendrappa S/o Doddappa Handral	Hajibab
19	C.C. 285/2013 (AWAIT NOTICE)		State of Karnataka Vs Venkoba	

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